

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.16/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Mr. Sagar Thakur Clb Auris Hegad.	For petitioners	
②	Kalicharan Makhijani	for Defendants	

COMMON ORDER

T.C.P No. 31/397-398/CLB/MB/MAH/2014

TCO APP. No. 16/58/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. At the request of the parties both matters adjourned to 15.02.2017 for final hearing.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

01.02.2017.